

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:299
ANSWERED ON:21.11.2000
FAKE HUMAN RIGHTS ORGANISATIONS
A. VENKATESH NAIK

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government are aware that fake human right organisations are mushrooming day-by-day in the country;
- (b) if so, whether the number of fake human right lawyers have also been increased in almost all the courts in the country;
- (c) if so, whether these lawyers are not only charging hefty fees from innocent victims but also corner most of the Government money which comes as aid for victims of riots or even natural calamities;
- (d) whether the Government are contemplating serious action against such lawyers and NGOs; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

- (a): No instance of existence of fake human rights organisations has come to the notice of the Government.
- (b)to(e): Does not arise.